

[Mr. Deputy-Speaker]

still one minute to go. Mr. Gomango will now move the report of the Committee on Private Members' Bills and Resolutions.

15.29 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

TWENTY-SEVENTH REPORT

SHRI GIRIDHAR GUMANGO (Koraput): I beg to move:

"That this House do agree with the Twenty-seventh Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 21st February, 1979."

MR. DEPUTY-SPEAKER: The question is:

"That this House do agree with the Twenty-seventh Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 21st February 1979."

The motion was adopted:

SOIL CONSERVATION BILL*

SHRI D. D. DESAI (Kaira): I beg to move for leave to introduce a Bill to provide for the protection of land resources against soil erosion, and for other purposes.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the protection of land resources against soil erosion, and for other purposes."

The motion was adopted:

SHRI D. D. DESAI: I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of Article 19)

SHRI SAUGATA ROY (Barrackpore): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted:

SHRI SAUGATA ROY: I introduce the Bill.

PREVENTION OF BIGAMOUS MARRIAGES BILL*

डा० रामजी सिंह (भागलपुर) : उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि द्विविवाह के निवारण का उपबन्ध करने वाले विधेयक को पुरः स्थापित करने की अनुमति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the prevention of bigamous marriage."

The motion was adopted:

डा० राम जी सिंह : मैं विधेयक को पुरः स्थापित करता हूँ।